

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of article 311)

[English]

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

**CONSTITUTION (AMENDMENT)
BILL***

(Insertion of new article 15A)

[English]

SHRI THAMPAN THOMAS (Mavelikara) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI THAMPAN THOMAS : I introduce the Bill.

**AGRICULTURAL WORKERS (PAY-
MENT OF PENSION, FIXATION
OF MINIMUM WAGES, COM-
PULSORY INSURANCE AND
OTHER AMENITIES) BILL**

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide for pension, provident fund, minimum wages and amenities for agricultural workers.

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide for pension, provident fund, minimum wages and other amenities for agricultural workers.

The motion was adopted.

SHRI B. V. DESAI : I introduce the Bill.

**INDIAN NATIONALS LIVING AB-
ROAD (REPRESENTATION IN
PARLIAMENT AND STATE LE-
GISLATURES) BILL***

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide representation in Parliament and State Legislatures to Indian nationals living abroad.